NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/68/2017 PETITION NUMBER

: CENTURY OFFSET PRINTERS KERALA PVT LTD NAME OF THE PETITIONER

: 252 UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

B. Sarahbabo In Petitioner Pur V.K. Rajasera

B. Ambili.

Company Proseerlos

e/o Roc, Kerale

Bespordent Despordent

ORDER

Counsel for petitioner present. Ms B Ambili, Company Prosecutor, ROC, Kerala, representing the respondent present. Time is enlarged at request for hearing submissions by the respondent. Put up on 21.09.2017 at 10.30 A.M.

Member (Judicial)

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